

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 794 of 2021

Chuna Singh @ Dilip Kumar @ Chunna Singh
... Petitioner
Versus
The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Prashant Kr. Rai, Advocate
For the State : Mr. P.K. Chatterjee, Spl. P.P.

Order No.04 Dated- 10.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this criminal miscellaneous petition.

Accordingly, this criminal miscellaneous petition is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/